

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 5398**

**TO BE ANSWERED ON JULY 25, 2019**

**SEWAGE TREATMENT PLANTS**

**No. 5398. DR. AMOL RAMSING KOLHE:**

**SHRIMATI SUPRIYA SULE:**

**DR. HEENA GAVIT:**

**DR. SUBHASH RAMRAO BHAMRE:**

**SHRI KULDEEP RAI SHARMA:**

**SHRI DHANUSH M. KUMAR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the total number of Sewage Treatment Plants constructed under Atal Mission for Rejuvenation and Urban Transformation during each of the last three years and the current year;**
- (b) whether all the Sewage Treatment Plants are functioning properly, if so, the details thereof and if not, the reasons therefor along with the action taken/being taken by the Government in this regard;**
- (c) whether the management of sewage is becoming a serious issue in urban areas in the country and if so, the details thereof;**
- (d) whether the Government provides financial and technical assistance to the States for establishment of sewage treatment plants;**

- (e) if so, the details thereof during each of the last three years and the current year, State-wise;
- (f) whether the Government has assessed the progress of the work carried out by the States in this regard; and
- (g) if so, the details and the outcome thereof, State-wise?

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a)& (b): Government of India has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 June, 2015 to provide basic civic amenities in 500 selected Mission cities in the country. The thrust areas of the Mission are Water supply, Sewerage & Septage management, Storm Water drainage, non-motorized Urban Transport and development of Green spaces/parks in the Mission cities. Under the Sewerage & Septage management sector, projects related to decentralised, networked underground sewerage systems, including augmentation of existing and rehabilitation of old sewerage systems & Sewage Treatment Plants (STPs) can be taken up by the States/Union Territories (UTs). Further, projects related to cleaning, transportation & treatment of faecal sludge and mechanical and biological cleaning of sewers & septic tanks may also be taken up under AMRUT by the States/UTs.**

**Out of the total State Annual Action Plans (SAAPs) of ₹77,640 crore approved by the Ministry of Housing & Urban Affairs for the entire Mission period (25 June, 2015 to 31 March, 2020) under AMRUT, ₹32,456 crore has been allocated to projects in the Sewerage & Septage management sector. So far, 761 projects worth ₹32,816 crore, including projects related to STPs, have been**

taken up by the States/UTs in the sewerage & septage management sector, of which, contracts have been awarded for 638 projects worth ₹26,784 crore including 112 completed projects worth ₹1,200 crore. Further, 123 projects costing ₹6,031 crore are at various stages of tendering. Some States/UTs have taken up projects in excess of their approved SAAPs. In such cases, the entire additional cost of the projects will be borne by the concerned State/UT.

Under AMRUT, Ministry of Housing and Urban Affairs approves only the SAAPs prepared and submitted by the States/UTs and releases committed Central Assistance as per Mission guidelines. Selection, appraisal, approval and implementation of projects, including their operation, maintenance and upkeep is the responsibility of the States/UTs/Urban Local Bodies (ULBs).

(c) to (e): Public health and sanitation is a State subject and it is the responsibility of the States/ULBs to ensure management of sewage in the cities. Government of India supplements the efforts of the States/ULBs through its various flagship schemes/missions.

Government of India has approved SAAPs amounting to ₹77,640 crore submitted by all the States/UTs for the entire Mission period under AMRUT, which include committed Central Assistance of ₹35,990 crore. Central Assistance is not released project or sector-wise under the Mission. The State/UT-wise list of Central Assistance released during the last 3 years and the current year is placed as Annexure-I.

Under AMRUT, end-to-end support for project design, development, implementation and management is provided to ULBs/States by Project Development and Management Consultants. The Mission also provides for augmenting the capacity of the ULBs through its capacity building component.

(f)& (g): The Ministry is regularly reviewing the progress of the works carried out under the Mission through various meetings, video conferences apart from visits to the States/UTs by the senior officers of this Ministry. The State/UT-wise details of progress made in the Sewerage & Septage management sector is placed as Annexure-II.

**ANNEXURE-I**

Annexure to reply of part (d)&amp; (e) of Lok Sabha Unstarred Question No. 5398 for answer on 25 July, 2019

All amounts in ₹ crore

Sl. No.	Name of State/UT	Committed Assistance for the Mission period under AMRUT	Central funds for the entire period under	Funds released from FY 2016-17 to FY 2019-20* for implementation of projects
1.	Andaman & Nicobar Islands		10.82	2.17
2.	Andhra Pradesh		1056.62	559.61
3.	Arunachal Pradesh		126.22	17.88
4.	Assam		591.42	70.16
5.	Bihar		1164.80	303.52
6.	Chandigarh		54.09	32.30
7.	Chhattisgarh		1009.74	498.28
8.	Dadra & Nagar Haveli		10.82	1.48
9.	Daman & Diu		18.03	3.60
10.	Delhi		802.31	115.85
11.	Goa		104.58	14.97
12.	Gujarat		2069.96	715.78
13.	Haryana		764.51	109.10
14.	Himachal Pradesh		274.07	69.51
15.	Jammu & Kashmir		533.72	234.38
16.	Jharkhand		566.17	304.86
17.	Karnataka		2318.79	1256.67
18.	Kerala		1161.20	174.64
19.	Lakshadweep		3.61	0.73
20.	Madhya Pradesh		2592.86	1336.88
21.	Maharashtra		3534.08	1349.54
22.	Manipur		162.28	86.95
23.	Meghalaya		72.12	4.80
24.	Mizoram		126.22	67.15
25.	Nagaland		108.19	15.34
26.	Odisha		796.97	607.83
27.	Puducherry		64.91	9.19
28.	Punjab		1204.47	177.12
29.	Rajasthan		1541.95	779.53
30.	Sikkim		36.06	4.79
31.	Tamil Nadu		4756.58	1412.26
32.	Telangana		832.60	439.98
33.	Tripura		133.43	20.09
34.	Uttar Pradesh		4922.46	1188.71
35.	Uttarakhand		533.72	122.75
36.	West Bengal		1929.32	873.82
<b>Total</b>			<b>35989.70</b>	<b>12982.22</b>

\*- Data as on 23.7.2019.

**ANNEXURE-II**

Annexure to reply of part (f)&amp; (g) of Lok Sabha Unstarred Question No. 5398 for answer on 25 July, 2019

All amounts in ₹ crore

Details of projects taken up in the Sewerage and Septage Management sector under AMRUT							
Sl. No.	Name of State/UT	Projects for which workshave been completed	No. of projects	Projects for which contractshave been awarded <sup>#</sup>	No. of projects <sup>#</sup>	Projects at various stages of tendering	No. of projects
1	Andhra Pradesh	-	-	590.78	40	-	-
2	Arunachal Pradesh	-	-	-	-	33.18	2
3	Bihar	-	-	-	-	1.89	1
4	Chandigarh	1.20	1	19.00	1	-	-
5	Chhattisgarh	2.70	11	361.19	6	1.90	2
6	Daman and Diu	6.96	1	15.00	1	-	-
7	Delhi	-	-	308.80	5	133.00	2
8	Goa	-	-	7.80	1	-	-
9	Gujarat	425.71	8	2323.35	84	271.82	10
10	Haryana	143.67	13	1279.18	30	119.07	1
11	Himachal Pradesh	1.01	2	80.28	8	16.88	2
12	Jammu and Kashmir	3.10	1	103.22	11	7.57	2
13	Jharkhand	-	-	251.50	9	-	-
14	Karnataka	-	-	2496.57	50	-	-
15	Kerala	7.87	37	86.37	56	439.05	43
16	Madhya Pradesh	66.00	1	3532.59	23	-	-
17	Maharashtra	-	-	2923.81	26	248.73	5
18	Meghalaya	-	-	4.40	1	-	-
19	Mizoram	-	-	13.73	3	-	-
20	Nagaland	-	-	2.50	1	-	-
21	Odisha	127.21	9	11.00	4	-	-
22	Puducherry	4.64	5	-	-	-	-
23	Punjab	-	-	306.65	14	766.63	19
24	Rajasthan	59.27	2	1882.91	29	204.09	3
25	Tamil Nadu	24.06	1	4189.37	15	840.88	2
26	Telangana	59.85	2	143.45	2	-	-
27	Tripura	-	-	9.47	1	-	-
28	Uttar Pradesh	255.84	12	4345.80	79	2899.60	22
29	Uttarakhand	10.41	6	103.42	23	47.20	7
30	West Bengal	-	-	192.50	3	-	-
<b>Grand Total</b>		<b>1199.50</b>	<b>112</b>	<b>25584.64</b>	<b>526</b>	<b>6031.49</b>	<b>123</b>

Note: Data as on 23.7.2019.

# - Excluding the details for completed works.

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